

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 321

IA-1408/2024 IA-2489/2021 IA-5815/2021 IA-1005/2022 IA-5320/2022
IA-6708/2023 IA-3019/2023 IA-4306/2022 IA-4308/2022 IA-4309/2022
IA-2721/2022 IA-2248/2022 IA-2920/2021 IA-3169/2021 IA-4629/2021
IA-4791/2023 IA-6355/2022 IA-2474/2022 IA-609/2022 IA-991/2022
IA-1009/2022 IA-599/2024 IA-77/2024 IA-89/2024 IA-112/2024 IA -846/2024
IA -857/2024 IA-893/2024
In
IB-1768(ND)/2018

IN THE MATTER OF:

Sanjay Malik & Ors

.....APPLICANT/PETITIONER

Vs

Celestial Estate Pvt Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 19.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shashank Raghav & Mr/Ms. Shubhangini Yadav
Adv in IA-1005/2022.
Mr. Bhoop Singh Adv in IA-77/2024.
Mr. Neeraj Sharma Ms. Meghna Verma, Adv in IA-3169/21.
Mr. Ankur Mittal, Adv., Mr. Bhaskar, Adv. I.A. 3019/2023
I.A. 2721/2022.
Adv Urvi Syal IA-5815/2021, IA-6355/2022, IA-609/2022,
IA-609/2022, IA -857/2024, IA-893/2024.
Mr. Prateek Bajaj, Advocate in IA-6708/23.
Mr. Gautam Kumar, Advocate in (IA No.4306/4308/4309 of
2022.
For the SRA : Mr. Pawan Kumar Mittal Advocate.
For the Respondent : Mr. Shobhan Mahanti, Mr. Siddhant Katyal, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

The parties are directed to complete the pleadings, if not already completed.

List the matter on **26.04.2024** for arguments.

Sd/-

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**